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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

D.A. NO. 2295/94

New Delhi this the 20th day of January, 95.

Shri N.V. Krishnan, Vice Chairman (A).

Dr. A. Vedavalli, Member (J).

1. Dr. N.N. Pathak,
S/o Late Shri I.D. Pathak.
2. Dr. S.S. Indi,
S/o Shri Satappa P. Indi.
3. Dr. T.K. Varma,
S/o Late Sri Har Kumar Varma.
4. Dr. T. Mere,
S/o Sri. Kishanrao Mere.
5. Dr. I.H. Siddiqi,
S/o late Sh. Imaadul Hasan.
6. Dr. N.C. Srivastava,
S/o Shri U.S. Srivastava.
7. Dr. A.K. Garg,
S/o Shri B.L. Garg

(All working in Indian Veterinary
Research Institute, Izatnagar (UP)) ... Petitioners.

By Advocate Shri S.S. Tewari.

Versus

1. Indian Council of Agricultural Research,
through its Director General,
ICAR, Krishi Bhawan,
New Delhi-110001.
2. Director,
Indian Veterinary Research Institute,
Izatnagar (UP). ... Respondents.

By Advocate Shri V.K. Rao.

ORDER (ORAL)

Shri N.V. Krishnan

It is stated by the learned counsel for the respondents that the ICAR has issued a circular dated 15.12.1994 to the concerned Directors directing that the decision of the Hon'ble Supreme Court in Civil Appeal

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(X)

the
No. 6063 of 1993 upholding/ judgement of the Ernakulam
Bench in case Smt. Grace Mathew Vs. C.M.F.R.I. & Ors,
(decided on 25.9.1992) dated 23.2.1994 be implemented in
respect of the applicants also. In the circumstance, it
is stated that this application has become infructuous.
The learned counsel for the applicants agrees with this
submission.

2. In the circumstance, this O.A. has now become
infructuous and it is accordingly dismissed on that ground.
No costs.

A. Vedavalli

DR
20-1-95

(DR. A. VEDAVALLI)
MEMBER(J)

(N.V. KRISHNAN)
VICE CHAIRMAN(A)

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